Annexure - 2

Name of the Corporate Debtor

: GVK Energy Limited

Date of Commencement of CIRP : 06.05.2025 (Order Copy Received on 07.05.2025)

List of Creditors as on : 21.11.2025

List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

SI. No.	Name of Creditor	Details of Claims Received		Details of Claims Admitted						Amount of any	A	Annound of state	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Guarantee	Whether Related Party?	% voting share in CoC	Amount of contingent claim	mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	IDBI Bank Limited	21.05.2025	17,080,769,243	17,080,769,243	Unsecured	-	No	14.43%	-	-	-	-	
2	Bank of India	19.05.2025	3,199,317,767	3,072,838,197	Unsecured	-	No	2.60%	-	-	126,479,571	-	Amount not admitted relates to non-adjustment of recovery in CIRP of GVK Power (Goindw Sahib) Limited. Revised Addendum awaited.
3	UCO Bank	17.05.2025	8,976,186,021	8,976,186,021	Unsecured	-	No	7.58%	-	-	-	-	
4	Union Bank of India	21.05.2025	13,797,663,905	13,797,663,905	Unsecured	-	No	11.66%	-	-	-	-	
5	Punjab & Sind Bank	21.05.2025	5,285,888,862	5,285,888,862	Unsecured	-	No	4.47%	-	-	-	-	
6	Aditya Birla ARC Limited (acting in capacity as Trustee of the ABARC-AST-008-Trust)	15.05.2025	3,665,232,572	3,665,232,572	Unsecured	-	No	3.10%	-	-	-	-	
7	Axis Bank Limited	21.05.2025	2,480,839,544	2,480,839,544	Unsecured	-	No	2.10%	-	-	-	-	
8	LIC of India	21.05.2025	4,617,673,818	4,617,673,818	Unsecured	-	No	3.90%	-	-	-	-	
9	India Infrastructure Finance Company Limited (IIFCL)	21.05.2025	6,101,308,164	6,101,308,164	Unsecured	-	No	5.15%	-	-	-	-	
10	Punjab National Bank	21.05.2025	11,780,160,305	11,780,160,305	Unsecured	-	No	9.95%	-	-	-	-	
11	Bank of Baroda (SAMB Chennai)	23.05.2025	11,977,163,628	11,977,163,628	Unsecured	-	No	10.12%	-	-	-	-	
12	Bank of Baroda (ZOSARB Mumbai)	19.05.2025	739,930,499	739,930,499	Unsecured	-	No	0.62%	-	-	-	-	
13	Indian Bank	14.05.2025 and 15.05.2025 and 02.08.2025	8,816,237,088	8,816,237,088	Unsecured	-	No	7.45%	=	-	-	-	
14	Karnataka Bank	21.05.2025	186,706,019	186,706,019	Unsecured	-	No	0.16%	-	-	-	-	
15	Bank of Baroda (London Branch)	04.06.2025	2,052,268,439	2,052,268,439	Unsecured	-	No	1.73%	-	-	-	-	
16	Indian Overseas Bank	06.08.2025	4,229,653,916	4,229,653,916	Unsecured		No	3.57%	-	-	-	-	
17	GVK Power & Infrastructure Ltd	04.06.2025	1,969,017,418	0	Unsecured		Yes	0.00%	-	-	-		Under evaluation and transaction review
18	GVK Developmental Projects Private Ltd	04.06.2025	1,557,139,487	0	Unsecured		Yes	0.00%	-	-	-	1,557,139,487	Under evaluation and transaction review
	Total		108,513,156,696	104,860,520,220		-	-	88.59%	-	-	126,479,571	3,526,156,905	

Notes:

¹ Claims received till 21.11.2025 have been collated and verified by the Resolution Professional for the purpose of constitution of Committee of Creditors.

Aforestated claims on the Corporate Debtor are on account of obligations arising out of Corporate Guarantees issued by the Corporate Debtor. On account of non-receipt of critical information pertaining to books of account of Corporate Debtor / principal borrowers, the claims have been verified and admitted based on the submissions made by respective creditors and are subject to revision based on receipt of additional information.

The claims are subject to ongoing legal proceedings, if any, including relating to GVK Coal (Tokisud) Company Private Limited, and subject to revision / updation, based on receipt of further information / clarification. Further, if any additional information is received w.r.t realisations made by creditors w.r.t claims made on Corporate Debtor, the same shall result in necessary revision / updation.